

संयुक्त राष्ट्र संघ द्वारा वर्ष 1993 को  
आदिवासी वर्ष घोषित किया जाना

833. श्री सुन्दर सिंह भण्डारी :  
श्री दिलीपजी नाथ चतुर्वेदी :

क्या कल्याण मंत्री यह बताने की कृपा  
करेंगे कि :

(क) वर्ष 1993 जिसे संयुक्त राष्ट्र  
संघ द्वारा "आदिवासी वर्ष" घोषित किया गया  
है के दौरान केन्द्र तथा विभिन्न राज्य  
सरकारों द्वारा भिन्न-भिन्न प्रकार के  
कार्यक्रम आयोजित करने के लिये क्या योजना  
तैयार की गई है ; और

(ख) इस कार्यक्रम को सफल बनाने के  
लिये विभिन्न राज्यों को कितना-कितना  
धन आवंटित किया गया है ?

कल्याण मंत्री (श्री सीताराम केसरी) :

(क) संयुक्त राष्ट्र संघ द्वारा वर्ष 1993  
को आदिवासी वर्ष घोषित नहीं किया गया  
है । इसलिए, केन्द्र तथा विभिन्न राज्य  
सरकारों द्वारा इस संदर्भ में कार्यक्रम तैयार  
करने का कोई प्रश्न नहीं उठता ।

(ख) प्रश्न नहीं उठता ।

#### Welfare schemes for street children

834. SHRIMATI KAMLA  
SINHA: Will the Minister of  
WELFARE be pleased to state:

(a) whether Government have  
conducted a survey on "Street  
Children" in the major metropolitan  
cities;

(b) if so, the details thereof :

(c) whether UNDP and UNICEF  
have also made estimates of street  
children in India;

(d) if so, the details of the estimates  
made by these organisations; and

(e) what are the details of various  
welfare schemes drawn up  
and being implemented for these  
children?

THE MINISTER OF WELFARE  
(SHRI SITARAM KESRI): (a) Yes,  
Sir, Ministry of Welfare had,  
under UNICEF Scheme, sponsored  
and got conducted a series of surveys  
in the major metropolitan cities.

(b) The Sample Surveys covered  
the cities of Bombay, Calcutta,  
Delhi, Madras, Bangalore, Hydera-  
bad, Kanpur and Indor. They have  
been published recently in eight  
volume. The Survey indicate the  
following :

(1) A large number of street  
children suffer destitution, neg-  
lect, abuse and exploitation due  
to the circumstances beyond their  
control.

(2) Due to a variety of reasons,  
basic urban services do not  
reach them in an effective and  
integrated manner.

(3) A number of innovative  
approaches have been developed  
and implemented by voluntary  
organisations for the benefit of  
street children. However, given  
the magnitude of the problem, the  
coverage by voluntary organisations  
has been rather limited and  
the potentialities for providing  
linkages with the existing program-  
mes, schemes and infrastructural  
services of the Central/State  
Government and Municipal  
Corporations remain largely  
unexplored and unutilised.

(c) Yes, Sir. The estimates  
presented by the UNDP in its human  
Development Report 1993 and in  
the publication of UNICEF's Interna-  
tional Child Development Centre  
are based on the surveys sponsored  
by the Ministry of Welfare or the  
cities of Bombay, Calcutta, Madras,  
Delhi and Bangalore.

(d) The publication of UNDP and  
UNICEF estimate a figure of around  
one lakh street children each for the  
city of New Delhi, Bombay and  
Calcutta and about forty-five  
thousand for the city of Bangalore.

(e) The Ministry of Welfare has  
undertaken a Plan Scheme called  
Scheme covering at present 11 most-  
populous cities of India. The Scheme  
has been launched with a view to  
supporting and strengthening volun-  
tary organisations engaged in the  
welfare and development of street